

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

STARRED QUESTION NO:365  
ANSWERED ON:22.03.2001  
BLACK MARKETING OF RAIL TICKETS  
MADAN PRASAD JAISWAL

**Will the Minister of RAILWAYS be pleased to state:**

- (a) Whether the government are aware that the passengers are facing a lot of inconvenience in getting rail tickets due to the complicity between railway officials and touts engaged in black marketing of rail tickets;
- (b) if so, the number of raids conducted in each zone, during the last three years and the action taken against the persons found guilty in this regard;
- (c) whether the government propose to revive the existing provisions to check the illegal reservation; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

(a) to (d): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) OF STARRED QUESTION NO.365 BY DR. M.P. JAISWAL TO BE ANSWERED IN LOK SABHA ON 22.03.2001 REGARDING BLACK MARKETING OF RAIL TICKETS.

(a) to (d):: Some cases have come to notice. The number of raids conducted on each Zonal Railway during the last three years is as under:-

Railway      Number of raids conducted

1998 1999 2000

Central	3932	3360	2729
Eastern	1904	2071	2573
Northern	1579	1321	1626
North Eastern	2146	2735	3230
Northeast Frontier	794	946	1082
Southern	8369	8821	8971
South Central	5032	4743	3999
South Eastern	1725	1748	1695
Western	6358	6504	6485

Total      31839 32249 32390

As a result of these checks, 8505 persons have been apprehended for various irregularities and action taken under provisions of law. The various instructions and procedures laid down for checking the illegal reservations are enforced without any let-up. Review of these procedures is a continuous process and necessary action is taken as and when required such as improved monitoring systems on the working of the staff, queue formation, test checks on the tickets purchased, decoy checks, etc.